

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1385
(To be answered on the 9th March 2017)**

DEVELOPMENT OF AIRSTRIPS

1385. SHRIMATI KAMLA DEVI PAATLE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has prepared any plan for development of airstrips in various cities of the country;
- (b) if so, the details thereof and the names of these airstrips;
- (c) whether the Government has conceptualized Public Private Partnership for funding these airstrips and if so, the details thereof;
- (d) if not, whether the Government proposes any other funding mechanism for development of these airstrips in the country, if so, the details thereof;
- (e) the details of companies showing interest in these airstrip projects; and
- (f) the steps taken by the Government to minimize expenditure on these projects?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): The newly approved National Civil Aviation Policy, 2016, has a provision for promotion of regional connectivity by way of revival of un-served and under-served airports/airstrips. Revival of such airports is "demand-driven", depending on firm demand from the airline operators and where the State Government agrees to provide various concessions envisaged in the Policy.

(c): No, Madam.

(d) to (f): The Government has approved the proposal for revival of 50 un-served/under-served airports/airstrips of the State Governments, Airports Authority of India, Civil Enclaves and CPSUs in the three financial years from 2017-18 at an estimated cost of Rs. 4500 crores. 15 airports/airstrips would be revived during 2017-18 and 2018-19 each and 20 airports/airstrips would be revived during 2019-20.